

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2568
ANSWERED ON:12.03.2010
INTEGRATED SCHEME FOR STREET CHILDREN
Pal Shri Jagdambika

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): the salient features of Integrated Scheme for the Street Children;
- (b): whether the Government has issued guidelines to the State Governments/UT administrations, local bodies, educational institutions and voluntary organisations to implement the said schemes;
- (c): if so, the details thereof;
- (d): the parameters adopted by the Government to monitor the achievements of voluntary organisations under the said scheme; and
- (e): if so, the reasons therefor alongwith the steps taken by the Government to ensure effective implementation of the said scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Ministry of Women and Child Development was implementing a scheme namely, 'An Integrated Programme for Street Children' for full and wholesome development of children without homes and family ties up to the financial year 2008-2009. This scheme has been merged under the newly launched centrally sponsored scheme namely, Integrated Child Protection Scheme [ICPS] and the Ministry is implementing this scheme from the current financial year 2009-10.

(b)to (e) : Does not arise in view of (a) above.